

**BUSINESS ADVISORY COMMITTEE**  
(Sixteenth Lok Sabha)

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**TWENTY-THIRD REPORT**

(Presented on **7.12.2015**)

The Business Advisory Committee held a sitting on Friday, the 4<sup>th</sup> December, 2015.

2. The Committee recommend allocation of time to the following items of business as shown against each:-

- |     |  |                |
|-----|--|----------------|
| (1) | The Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Bill, 2015 - <b>To replace an Ordinance.</b><br><i>(Consideration and Passing)</i> | <b>3 hours</b> |
| (2) | The Indian Trusts (Amendment) Bill, 2015.<br><i>(Consideration and Passing)</i>  | <b>2 hours</b> |
| (3) | The Payment of Bonus (Amendment) Bill, 2015.<br><i>(Consideration and Passing)</i>   | <b>2 hours</b> |
| (4) | The Industries (Development and Regulation) Amendment Bill, 2015.<br><i>(Consideration and Passing)</i>  | <b>2 hours</b> |
| (5) | The Prevention of Corruption (Amendment) Bill, 2013, after it is passed by Rajya Sabha.<br><i>(Consideration and Passing)</i>  | <b>3 hours</b> |

**NEW DELHI ;**  
**4<sup>th</sup> December, 2015**  
**Agrahayana 13, 1937 (Saka)**

**Smt. Sumitra Mahajan**  
**Chairperson,**  
**Business Advisory Committee.**